

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-283-2020**

Bodgeshwar Shetkari Sangh and ors. .... Petitioner.

*Versus*

Chief Town Planner (Planning) & ors. .... Respondents.

Ms. Norma Alvares and Ms. Anamika Gode, Advocates for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Addl. Government Advocate for the Respondent nos 1 and 4.

**Coram : M. S. SONAK, &**

**SMT. M. S. JAWALKAR, JJ.**

**Date : : 21<sup>st</sup> October, 2020**

P.C.:

Heard Ms. Norma Alvares alongwith Ms. Anamika Gode, learned Advocates for the Petitioner. Mr. D. Pangam, learned Advocate General appears with Mr. Deep Shirodkar, learned Addl. Government Advocate for the respondent nos.1 and 4.

2. The petitioner to take steps to serve the respondent nos.2 and 3. In addition to the usual mode of service, private service is also permitted.
3. In case, any of the respondents wish to file reply, in this petition, they may do so, by service of advance copies to the learned Counsel for the petitioner.
4. Stand over to 02.12.2020.

**SMT.M.S.JAWALKAR, J.**

**M. S. SONAK, J.**

MF/-